

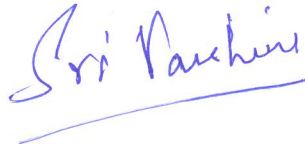
A  
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/185/2016  
NAME OF THE PETITIONER(S) : SIBI C.K + 11  
NAME OF THE RESPONDENT(S) : Vijaya Hospitality & Resorts Ltd + 7  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SRI VARSHINI FOR V. HAHESH	COUNSEL FOR PETITIONER	
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**ORDER**

Ms Sri Varshini, counsel for petitioner present. Counsel for respondents are called but absent. Time extended at request for filing of rejoinder. Put up on 17.01.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)